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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 42/73(4)/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Deepak Kumar Varshney  
V/s.  
Neesa Leisure Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHOK SACHDEVA	A.R.	Pet.	
2.	RAVISH BHATT	ADV		

**ORDER**

Learned Authorised Representative Mr. Ashok Sachdeva present for Original petitioner. Learned Advocate Mr. Ravish Bhatt present for Original Respondent.

List main CP no. 42/2017 on 19.09.2017 in view of the pendency of amendment application in CP 11/2016.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.